

Listed on :
Court No. :
Item :

SECTION-II

IN THE SUPREME COURT OF INDIA
CRIMINAL APPELLATE JURISDICTION

PETITION FOR SPECIAL LEAVE TO APPEAL (CRL.) NO. 4114 OF 2013

WITH

CRIMINAL MISCELLANEOUS PETITION NOS. 10530 & 10531 OF 2013

(Applications for bail and exemption from filing official translation)

Sheo Narain @ Bardi & Anr. ... Petitioner(s)

VERSUS

State of Uttar Pradesh ... Respondent(s)

OFFICE REPORT

The matter above mentioned was listed before the Hon'ble Court on 29th April, 2013 when the Court was pleased to pass the following order:

**"Delay condoned.
Notice."**

Accordingly Show Cause Notice was issued to the Sole Respondent/State by registered post A.D. on 24th May, 2013.

Mr. Gaurav Dhingra, Advocate has filed Vakalatnama/Appearance on behalf of sole Respondent/State.

Service of Show Cause Notice is complete.

The matter above-mentioned is listed before the Hon'ble Court with this office report.

DATED this the 4th day of September, 2013.

COPY TO:

ASSISTANT REGISTRAR

1. Mr. Yash Pal Dhingra , Advocate
2. Mr. Gaurav Dhingra, Advocate
c-4/dk

ASSISTANT REGISTRAR